

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.3522
TO BE ANSWERED ON 10.08.2021

DATA ON MANUAL SCANVENGERS

3522. SHRIMATI APARAJITA SARANGI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the National data for the number of manual scavengers identified since 2010 in special reference to Odisha;
- (b) the data for the number of manual scavengers rehabilitated under the self-employment scheme since 2010, pan-India and in Odisha;
- (c) whether any survey to gauge the number of manual scavengers and rehabilitated persons is conducted periodically, if so, the details thereof of the periodicity and the body conducting it thereof;
- (d) whether a target is set by the Government to eradicate the practice of manual scavenging in the country and separately for Odisha, if so, details thereof; and
- (e) whether the abovementioned target set will be met by the Government in reference to the current progress, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)

- (a) & (b): The data of the number of people engaged in cleaning of the insanitary latrines prior to 2013, based on the State-wise survey, is given in the **Annexure**. In the state of Odisha, 230 people were engaged in manual scavenging before 2013. The details of rehabilitation of these people is given in the **Annexure**.
- (c) No periodic survey is undertaken to gauge the number of manual scavengers as it is a banned activity since 6.12.2013 under Sections 5 and 6 of the MS Act, 2013. As per Section 12 of the MS Act, 2013, any person who claims to be a manual scavenger can apply for rehabilitation.
- (d) and (e): Manual Scavenging as defined under Section 2(1)(g) of the MS Act, 2013 is prohibited w.e.f. 6.12.2013 under Sections 5 and 6 of the Act. The State Governments have informed that this practice is no longer prevalent in their States. There has been considerable progress after the Swachh Bharat Mission in which 10.72 Cr sanitary toilets in rural areas, and 62.5 lakh toilets in urban areas have been constructed, and the consequent demolition of the insanitary latrines.

Annexed referred in reply to part (a) of the Lok Sabha Unstarred Question No. 3522 for answer on 10.08.2021 regarding Data on Manual Scavengers.

State-wise details of identified manual scavengers and rehabilitation benefits provided under the Self Employment Scheme for Rehabilitation of Manual Scavengers

S.No.	State/UT	Coverage		
		Manual Scavengers identified and provided One Time Cash Assistance	Skill Development Training	Capital subsidy for self employment projects and sanitation related projects for manual scavengers including sanitation workers
1	A&N Islands	0	0	3
2	Andhra Pradesh	1793	180	11
3	Assam	3921	460	0
4	Bihar	131	18	0
5	Chhattisgarh	3	0	0
6	Gujarat	105	19	0
7	Jharkhand	192	34	0
8	Karnataka	2927	251	294
9	Kerala	518	314	0
10	Madhya Pradesh	510	98	3
11	Maharashtra	6325	1332	0
12	Odisha	230	66	92
13	Punjab	231	62	41
14	Rajasthan	2673	824	0
15	Tamilnadu	398	29	78
16	Uttar Pradesh	32473	10664	694
17	Uttarakhand	4988	1475	74
18	West Bengal	680	231	97
Total		58098	16057	1387
